

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 11
44/241-242(PB)/2019

IN THE MATTER OF:

Mr. Rajesh Mittal

.... Applicant/petitioner

v.

M.M Metacraft Pvt. Ltd.

.... Respondent

Order under Section 241-242

Order delivered on 26.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the applicant

: Mr. Pradeep K. Mittal, Adv.

ORDER

Notice of the petition be issued to the respondents for 27.03.2019 to consider the prayer for interim relief.

Process dasti.

List the matter on 27.03.2019.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)